

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No.119 of 2021(SZ)

IN THE MATTER OF:

Tribunal on its own motion Suo Motu based on the News item published in Dinamalar Tamil news paper, Chennai Edition Dt. 14.04.2021, under the caption "all over the village is dust land. If deforms the villages Along with lives.

Applicant(s)

...

- Vs. -

1) The Chief Secretary to Govt. of Tamil Nadu. ...
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu 600 009

Respondent(s)

2) The Secretary to Govt. of Tamil Nadu
Department of Environment & Forests,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu 600 009.

3) The Principal Secretary to Govt. of Tamil
Nadu,
Industries Department,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu 600 009.

4) The Chairman,
Tamil Nadu Pollution Control Board,
No.76, Anna Salai, Guindy,
Chennai, Tamil Nadu 600 032.

5) State Environment Impact Assessment
Authority,
Government of Tamil Nadu,
Rep. by its member Secretary,
3rd Floor, Panagal Maaligai,
No.1.Jeenis Road, Saidapet,
Chennai 600 015.

6) Department of Geology and Mining,
Rep. by its Commissioner,
Alandur Road, Guindy Industrial Estate,
Guindy, Chennai - 600 032.


**ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT**


**FOR DISTRICT COLLECTOR
COIMBATORE**

- 7) The District Collector,
Coimbatore District,
District Collectorate Office,
Collectorate Building,
Coimbatore – 641 018.
- 8) Chinna Thadagam Village Panchayat,
Rep. by its Secretary,
Panchayat Village Office,
Mariyamman Kovil Street,
P.N.Palayam, Coimbatore,
Tamil Nadu – 641 010.
- 9) 24, Veerapandi Village Panchayat,
Rep. by its Secretary,
Panchayat Village Office,
24, Veerapandi Post,
P.N.Palayam, Coimbatore,
Tamil Nadu – 641 108.
- 10) Nanjundapuram Village Panchayat,
Rep. by its Secretary,
Village Panchayat Office,
Nanjundapuram Road,
Thadagam Post, P.N.Palayam,
Coimbatore, Tamil Nadu – 641 108.
- 11) SomayamPalayam Village Panchayat,
Rep. by its Secretary,
Village Panchayat Office,
Kalapanaickanpalayam Opp Bus Stand,
SomayamPalayam Post, P.N.Palayam,
Coimbatore, Tamil Nadu – 641 108.
- 12) Pannimadai Village Panchayat,
Rep. by its Secretary,
Village Panchayat Office,
Pannimadi Post, P.N.Palayam,
Coimbatore, Tamil Nadu – 641 107. ... Respondent (s)

STATUS REPORT FILED BY THE 7th RESPONDENT.

I, Tmt.P.S.Leela Alex B.E, Wife of ---~~Alex~~ Jegadeep Raja-----,
Religion---Christian-----, aged 35 years, residing at -----
----- Coimbatore, working as
District Revenue Officer, Coimbatore District do hereby solemnly affirm
and sincerely states as follows:


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1) I am filing this status report on behalf of 7st **respondent** herein and I am well acquainted with the facts of this case from the records.

2) It is submitted that the present case has been Suo Motu registered by this Tribunal on the basis of the series of articles published in Dinamalar daily Chennai Edition Dt. 12.04.2021 & 13.04.2021 under the captions “தடாகம் பள்ளதாக்கு ... தனி சாம்பராஜ்யம்!” as part of the caption “பார்க்கும் இடமெல்லாம் பள்ளம்... பதறுது உள்ளம்!”

3) It is submitted that the following Status report is submitted with regard to steps taken by the District Administration for closure of brick kilns operating in Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai villages of Coimbatore North Taluk, Coimbatore District.

4) It is submitted that, various complaint petitions had been received from the public stating that brick kilns functioning in ChinnaThadagam, Veerapandi, Nanjundapuram and Somayampalayam Village Panchayat of Coimbatore North Taluk are operating without obtaining proper permission from the District Collector and requested to stop the brick kiln units from functioning in the said villages.

- i. Based on the complaint petitions, notice had been issued to 186 brick manufacturing units vide Rc.No.10/Mines/2019 dated: 29.10.2019 with a direction to stop all the brick manufacturing processes and also to show cause why action should not be taken against them for the unauthorized brick manufacturing.
- ii. Notice has also been issued by the District Environmental Engineer, Tamil Nadu Pollution Control Board vide its notice dated 21.10.2019 to 183 brick kiln units located in ChinnaThadagam, Veerapandi, Nanjundapuram and Somayampalayam Village Panchayats of Coimbatore North Taluk for operating the brick kiln units without consent of the Board under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987. And also the above brick kiln units were directed to show cause **within 15 days** from the date of receipt of notice as to why penal action should not be initiated against them for operating the brick kiln units without any air


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pollution control measures and for having not obtained the valid consent of the Board under Section 21 of the said Act and to issue directions under Section 31A of the Act for closure of the unit and for the stoppage of electricity etc.,

- iii. At this juncture one Thiru.S.Muralidharan has filed a Public Interest Litigation, W.P.No.27356/2019 at the Hon'ble Madras High Court with a prayer to issue a Writ of Mandamus or any other Writs or directions, directing the 1st respondent to identify and secure the elephant corridors in Coimbatore Forest Division with the support of the other respondents.
- iv. Subsequently another Public Interest Litigation, W.P.No.28475/2019 filed by Thiru.TMS.Rajendran before the Hon'ble Madras High Court with a prayer to direct the respondents to take necessary action to close down the illegal brick kilns being operated in all the villages of Veerapandi, ChinnaThadagam, Somayampalayam, Nanjundapuram and Pannimadai panchayats of Coimbatore District within the time frame stipulated by the Hon'ble Court.

5) The Hon'ble First Bench of Madras High Court by Order dated 10.02.2021 in the above W.P.No.27356 of 2019 and 28475 of 2019 under para 2 & 3 ordered as follows:-

2. *In some of the other matters, the grievances appear to be directed against brick kilns which have mushroomed all over the State and the general refrain is that the local authorities have turned a Nelson's eye to the illegal operations of brick kilns. The official respondents must take immediate remedial measures to ensure that brick kilns function within the parameters set down and upon obtaining license remain confined to the areas demarcated. Burgeoning brick kilns that encroach into forest lands or elephant corridors should be proceeded against without undue delay.*
3. *These matters will now appear six weeks hence for a status report to be filed by the State through its Chief Secretary upon due coordination between the various departments.*

6) As directed by the Hon'ble First Bench of Madras High Court dated 10.02.2021 in W.P.No.27356 of 2019 and 28475 of 2019, 186 brick kiln units were closed down in Veerapandi, ChinnaThadagam, Somayampalayam,


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Nanjundapuram and Pannimadai villages and the action taken by the District Administration for closure of Brick kilns were submitted to the Principal Secretary, Industries Department and accordingly the Chief Secretary to Government has filed action taken report to the Hon'ble High Court of Madras, Chennai.

7) It is submitted that the brick kiln owners against the closure notices dated 19.03.2021 for 186 brick kilns were filed batch cases in W.P.Nos.9606, 9726, 9738, 9741, 9745, 9748/2021 etc.,. In the above batch cases, the Hon'ble High Court, Chennai by its Order dated 30.04.2021 in under para 22, 23, 24 & 25 ordered as follows:-

22. For the foregoing reasons, without delving much upon the merits and demerits of the other submissions of the learned counsel on either side, excepting incorporating the same hereinabove, this Court is of the opinion that the impugned orders need interference by this Court. Accordingly, the impugned orders are set aside and the District Collector, Coimbatore, who is the competent authority under the statute, shall pass appropriate orders with respect to all these petitioners after affording an opportunity of hearing within a period of four weeks from the date of receipt of a copy of this order. The impugned orders would be treated as notices to the petitioners for appearing before the District Collector. No separate notice in this regard will be issued to the petitioners. The petitioners are at liberty to submit all relevant documents in support of their claim. It is made clear that no further extension of time would be granted to the District Collector to complete the above exercise of passing the appropriate orders qua these petitioners. The District Collector, Coimbatore, shall proceed with the further process based on the web copy of this order, without waiting for the certified copy.

23. It is open to the respondents to take any action against the brick kilns, including the petitioners, if it is found that the same has been operated without any license/clearance in the manner known to law. This order would not preclude the authorities in exercising their powers in accordance with law. It is also made clear that the owners of the brick kilns can run the show, if they possess a valid licence and other documents to do so.


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24. These writ petitions are ordered to the extent indicated above. However, there shall be no order as to costs. Consequently, WMP Nos.11653 and 11786 of 2021 are dismissed and the other connected writ miscellaneous petitions are closed.

25 Post these writ petitions on 07.06.2021 'for reporting compliance'.

8) It is further submitted that the Hon'ble High Court, Chennai under operative para 22 of the above order dated 30.04.2021 made it clear that the impugned order would be treated as notices to the petitioners for appearing before the District Collector. Whereas, the petitioners / brick kiln owners did not appear before the District Collector, Coimbatore for hearing. However, in response to the notices dated 19.03.2021, the 112 petitioners / brick kiln owners have submitted their representations through registered post and the same were received in the Collectorate on various dates. Most of the petitioners / brick kiln owners have submitted in their representation that they had remitted the application fee, registration fee and annual brick mineral fee till the year 2021. They have further stated that activities of extracting brick clay from patta lands falling in Hill village do not require clearance from Hill Area Conservation Authority. The petitioners / brick kiln owners have further stated that they have submitted applications before the District Collector, Coimbatore / Assistant Director of Geology and Mining, Coimbatore and requested to grant permit for running the brick kiln units situated at Veerapandi, Chinnathadagam, Nanjundapuram, Somayampalayam, Pannimadai villages in Coimbatore North Taluk, Coimbatore District.

9) It is further submitted that in compliance to the orders passed by the Hon'ble High Court, Chennai and as directed by the District Collector, Coimbatore vide proceedings dated 17.03.2021, the Tahsildar, Coimbatore North, the Assistant Director of Geology and Mining, Coimbatore and the District Environmental Engineer, Tamil Nadu Pollution Control Board, Coimbatore have submitted their reports and findings in respect of 186 brick kiln units located at Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages in Coimbatore North Taluk, Coimbatore District.


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10) The reports submitted by the Tahsildar, Coimbatore North, the Assistant Director of Geology and Mining, Coimbatore and the District Environmental Engineer, Coimbatore and the 112 explanations submitted by the petitioners / brick kiln owners vide their representation various dates have been examined in detail in accordance with the provisions of the Mines and Minerals (Development & Regulation) Act, 1957, the Tamil Nadu Minor Mineral Concession Rules, 1959 and other relevant Act and Rules and the following were observed:-

- i. Veerapandi, Chinnathadagam, Somayampalayam and Nanjundapuram Villages in Coimbatore North Taluk, Coimbatore District wherein the brick kiln units owned by the petitioners located falls under Hill Villages notified by the Government vide G.O.Ms.No.49 Housing and Urban Development Department, dated 24.03.2003. Therefore, clearance from the Hill Area Conservation Authority has to be obtained for functioning of the brick kiln unit located in the above said four villages. Whereas, the petitioners have not obtained the statutory clearance from the Hill Area Conservation authority in respect of the brick kiln unit located at Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages, Coimbatore North Taluk, Coimbatore District.
- ii. Every brick manufacturing unit shall obtain Certificate of Registration issued by the District Collector as required under Rule 19(2) of Tamil Nadu Minor Mineral Concession Rules, 1959. The registration certificate will be valid for a period of one year only. The petitioners were not in possession of valid Registration Certificate issued by the District Collector in respect of the brick kilns located at Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages in Coimbatore North Taluk, Coimbatore District. Apart from that the petitioners have not been granted with any quarrying permit for quarrying brick earth from patta lands as required under Rule 19 (2) of Tamil Nadu Minor Mineral Concession Rules, 1959.
- iii. Every brick manufacturing unit shall apply to the District Collector concerned for quarrying brick earth along with a copy of Certificate of Registration issued by the District Collector concerned, a non refundable application fee of Rs.1,500/- and the brick mineral annual


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fee at the rate ranges from 60,000/- to 90,000/- depending upon the number of chambers per kiln per annum. Some of the petitioners/ brick kiln owners have remitted the application fee, Registration fee and brick mineral annual fee for certain years without holding any certification of the registration.

- iv. The petitioners shall submit an application in Form - I in Appendix - IV.A along with the copies of required documents and the application should be complete in all respects as required under Rule 19(2) of Tamil Nadu Minor Mineral Concession Rules, 1959. In the instant cases, some of the petitioners/ brick kiln owners have submitted applications in the prescribed form in the month of April and May 2021.
- v. On receipt of an application for grant of a quarrying permit, the District Collector, if he sees no valid objection, may grant quarrying permission to the applicant as per clause (b) of sub-rule (2) of Rule 19 of Tamil Nadu Minor Mineral Concession Rules, 1959. In the instant cases, the petitioners have not been granted with quarrying permit for quarrying brick earth in patta lands as required under Rule 19 (2) of Tamil Nadu Minor Mineral Concession Rules, 1959.
- vi. An agreement in non judicial stamp paper in Form - III in Appendix - IVA to the Tamil Nadu Minor Mineral Concession Rules, 1959 shall be executed within 15 days from the date of receipt of the permit from the District Collector as stipulated under Rule 19(2)(c)(v) of the said rules. The permit shall be valid for a period of one year from the date of execution of the agreement. In the instant cases, the petitioners/ brick kiln owners have been neither granted with quarrying permit for quarrying brick earth in patta lands nor executed lease agreement in the prescribed form.

11). It is further submitted that in compliance to the Common Orders dated 30.04.2021 passed by the Hon'ble High Court, Chennai in Writ Petitions Nos. 9606, 9726, 9738, 9741, 9745, 9748, 9766, 9768, 9774, 9776, 9780, 9781, 9785, 9786, 9790 of 2021 etc., and in view of the observations and findings, the following orders were passed in respect of the brick kiln units


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located at Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages, Coimbatore North Taluk, Coimbatore District in accordance with the provisions of Mines and Minerals (Development & Regulation) Act, 1957 and Tamil Nadu Minor Mineral Concession Rules, 1959.

- i. Quarrying of brick earth from the non permitted patta lands without obtaining clearance from the Hill Area Conservation Authority and without obtaining permission from the District Collector concerned as required under Rule 19(2) of Tamil Nadu Minor Mineral Concession Rules, 1959 are to be declared as illegal one. Therefore, functioning of brick kiln units are to be declared as unlawful one and accordingly, quarrying activities carried out by the petitioners for removal of brick earth from patta lands and for consumption in their units located at Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages, Coimbatore North Taluk, Coimbatore District has been declared as illegal one contravening the provisions of Section 4(1) and 4(1A) of the MMDR Act, 1957.
- ii. The petitioners/ brick kiln owners were not in possession of valid Registration Certificate issued by the District Collector, Coimbatore in respect of their brick kiln units. Therefore, functioning of the brick kiln units located at Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages, Coimbatore North Taluk, Coimbatore District has to be declared as unlawful one and accordingly functioning of the brick kiln units located at Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages, Coimbatore North Taluk, Coimbatore District has been declared as unlawful one.
- iii. The petitioners/ brick kiln owners have not obtained Consent to Establish and Consent to operate from the Tamil Nadu Pollution Control Board in respect of their brick kiln unit operated in Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages, Coimbatore North Taluk, Coimbatore District and therefore functioning of brick kiln unit without obtaining necessary Consent to Establish and Consent to Operate is illegal one.


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- iv. As the petitioners/ brick kiln owners have not been granted with permit for quarrying brick earth from patta lands as required under Rule 19(2) of Tamil Nadu Minor Mineral Concession Rules, and the Tahsildar, Coimbatore North has reported that brick earth was stocked in their units and the source of brick earth was not known, the entire quantity of brick earth stocked in the brick kiln units has to be declared as illegally stored one and accordingly the entire quantum of brick earth stocked in the units has been declared as illegally stored one contravening the provisions of Section 4(1A) of the Mines and Minerals (Development & Regulation) Act, 1957.
- v. Whenever any person raises, transports or causes to be raised or transported, without any lawful authority, any mineral from any land, and, for that purpose, uses any tool, equipment, vehicle or any other thing, such mineral tool, equipment, vehicle or any other thing shall be liable to be seized by an officer or authority specially empowered in this behalf as per Section 21(4) of the Mines and Minerals (Development & Regulation) Act, 1957. Accordingly, the Tahsildar, Coimbatore North has been directed to seize the entire quantum of brick earth, finished goods of bricks etc. stocked in the premises of the brick kiln unit as per the powers vested with him under Section 21(4) of Mines and Minerals (Development & Regulation) Act, 1957.
- vi. Any mineral, tool, equipment, vehicle or any other thing seized under sub-section (4), shall be liable to be confiscated by an order of the court competent to take cognizance of the offence under sub-section (1) and shall be disposed of in accordance with the directions of such court as per Section 21(4A) of the Act, 1957. In this connection, the Revenue Divisional Officer, Coimbatore North has been intimated to file complaints before the competent Special Court as per the powers delegated under Section 22 of the Act, 1957 against the petitioners /brick kiln unit owners for the offences committed under Section 21 of the Act, 1957 and for making prayer for confiscation of the finished bricks kept in the premises at Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages, Coimbatore North Taluk, Coimbatore District. The Assistant Director of Geology and Mining,


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Coimbatore has been directed to co-ordinate with the Revenue Divisional Officer, Coimbatore North for filing complaints before the competent Court under Section 22 of the Act, 1957 against the brick kiln owners for the offence committed under Section 21 (1) of the Act, 1957.

- vii. The petitioners/ brick kiln owners have stated that they had remitted the application fee, registration fee and annual brick mineral fee and they were permitted to continue operations in the brick kiln units and therefore the activities carried out by them cannot be treated as illegal. In this connection, the alleged remittance of application fee, registration fee and annual brick mineral fee would not confer any rights on the petitioners to run the brick kiln units without any valid registration certificates and permit for quarrying brick earth from patta lands as required under Rule 19(2) of Tamil Nadu Minor Mineral Concession Rules, 1959. From the above, it is evident that the petitioners have not complied with the statutory requirements as stipulated under Rule 19(2) of Tamil Nadu Minor Mineral Concession Rules, 1959. Therefore, functioning of brick kiln units in the above said villages has been declared as illegal one, as the petitioners have not been issued with Registration Certificates and also not granted with permit for quarrying brick earth from patta lands as required under Rule 19 (2) of Tamil Nadu Minor Mineral Concession Rules, 1959.
- viii. Whenever any person raises, without any lawful authority, any mineral from any land, the State Government may recover from such person the mineral so raised, or, where such mineral has already been disposed of, the price thereof, and may also recover from such person, rent, royalty or tax, as the case may be, for the period during which the land was occupied by such person without any lawful authority as per Section 21(5) of Mines and Minerals (Development & Regulation) Act, 1957. In the instant cases, the petitioners have illegally quarried brick earth from the non leased out patta lands and consumed in their brick kiln unit located at Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages, Coimbatore North Taluk, Coimbatore District. Therefore, the Revenue Divisional Officer, Coimbatore North has been requested to take necessary action for recovering cost of mineral and seigniorage fee for the quantum of brick earth illegally


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mined and consumed in their brick kiln units for the periods unlawfully operated, under Section 21(5) of the Mines and Minerals (Development & Regulation) Act, 1957.

- ix. As far as the applications filed by the petitioners / brick kiln unit owners for grant of permit for quarrying brick earth from patta lands are concerned, necessary orders will be passed by the Assistant Director of Geology and Mining separately under Rule 19(2) of Tamil Nadu Minor Mineral Concession Rules, 1959 in accordance with law.

12) It is further submitted that in compliance to the orders passed by the Hon'ble High Court, Chennai dated 30.04.2021 in these Writ Petitions, a total number of 177 brick kiln units located in Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages, Coimbatore North Taluk, Coimbatore District have been closed by the District Collector, Coimbatore as they were not in possession of valid registration certificates and permit for quarrying brick earth from patta lands as required under Rule 19 (2) of Tamil Nadu Minor Mineral Concession Rules, 1959. The village-wise number of brick kiln units closed in Thadagam area of Coimbatore North Taluk, Coimbatore District are tabulated below:-

Sl. No.	Name of the Village	No. of brick kiln units closed
1	Chinnathadagam	83
2	Veerapandi	58
3	Nanjundapuram	19
4	Somayampalayam	10
5	Pannimadai	7
Total		177

13) The details of brick kiln units closed by the District Collector, Coimbatore in the villages of Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages, Coimbatore North Taluk, Coimbatore District are tabulated as follows:-


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Name of the Village: Chinnathadagam

Sl. No	Writ petition filed	Name and address of the brick kiln owner / petitioner	Name of location of the brick kiln	Representation Date	District Collector Proceedings No and Date	No. of brick kiln closed
1	9748/2021	Thiru.M.Ponnusamy, S/o.MarappaGounder, 4/244, North Street, ManikuttyThottam, Chinnathadagam, Coimbatore-641108 Cell:93440 50549	SAT Chamber Bricks Unit, II Survey No.263/1,Chinnathadagam	17.05.21	Rc.No.768/ Mines/ 2021 Dated: 13.06.2021	1
2	9766/2021	Thiru.R.Somasundaram RNR Chamber bricks, Thanneerpanthal, Chinnathadagam Coimbatore . Ph.No.9842270094	RNR Chamber Bricks (RVR), Survey No.448A/1B, 491B/2,Chinnathadagam	11.05.21	Rc.No.464/ Mines/ 2021 Dated: 13.06.2021	1
3	9774/2021	Thiru.R.Rajamani, S/o.Rangasamy D.No.1/18, NGGO Colony, Coimbatore Cell:93632 67116	MANI Chamber Bricks, S.F.No.559/1 Chinnathadagam	13.05.21	Rc.No.474/ Mines/ 2021 Dated: 13.06.2021	1
4	9776/2021	Tmt.S.Kavitha, W/o.P.Subramaniam, D.No.4/50-2, Ramanathapuram, Chinnathadagam, Coimbatore-641108 Cell:93631 22666	SK Chamber Bricks S.F.No.589/3B & 589/4C Chinnathadagam	17.05.21	Rc.No.465/ Mines/ 2021 Dated: 13.06.2021	1
5	9780/2021	Thiru.R.Krishnasamy, S/o.R.N.Raju, RSK Chamber Bricks (Unit I & II)S.F.No. 491/B2, 574/2 & 576/A2, Anaikatty Road, Thanneerpanthal, Chinnathadagam, Coimbatore - 641108 Cell:98422 55404.	RSK Chamber Bricks (Unit I & II), Survey No. 491/B2, 574/2 & 576/A2,Chinnathadagam.	17.05.21	Rc.No.471/ Mines/ 2021 Dated: 13.06.2021	2
6	9781/2021	Thiru.P.Subramaniam, S/o.R.N.Palanisamy, INDU Chamber Bricks- Unit -II,4/50-2, Ramanathapuram, Chinnathadagam Post, Coimbatore-641108 Cell:93631 22666	INDU Chamber Bricks- Unit -II S.F.No. 337/3, 341/3 Chinnathadagam	17.05.21	Rc.No.469/ Mines/ 2021 -1 Dt: 13.06.21	1

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7	9785/ 2021	Selvi.D.Ramya, D/o. P.Dharmaraj, 2/223, Veerapandipudur main road, Coimbatore -641108, Cell: 9360755599.	Ramya Chamber Bricks S.F.592/1, 593/2, 594A/2& 594/B1 Chinnathadagam	17.05.21	Rc.No.776/ Mines/ 2021 Dated: 13.06.2021	1
8	9785/ 2021	Thiru.P.Dharmaraj, S/o.Perumalsamygoudar, 2/223, Veerapandipudur main road, Coimbatore Cell: 9360755599.	RAMYA Chamber Bricks, Survey No. 26/1B, 28/1A, 188/2 & 188/3, Chinnathadagam	17.05.21	Rc.No.468/ Mines/ 2021 Dated: 13.06.2021	1
9	9790/ 2021	Thiru.V.Sampathkumar, S/o.Velappa Naidu D.No.5/1,46, ThiruvalluvarNagar, Chinnathadagam, Coimbatore-641108 Cell:93631 22555	MINI Chamber Bricks Unit - I, S.F.No.596/1 & 597/A1 Chinnathadagam	17.05.21	Rc.No.467/ Mines/ 2021 Dt: 13.06.21	1
10	9790/ 2021	Thiru.V.Sampathkumar, S/o.Velappa Naidu MINI Chamber BricksUnit- I,D.No.5/1,46, Thiruvalluvar Nagar Chinnathadagam, Coimbatore-641108 Cell:93631 22555	MINI Chamber Bricks Unit- I, Survey No.555/1,Chinnat hadagam	24.05.21	Rc.No.775/ Mines/ 2021 Dated: 13.06.2021	1
11	9791/ 2021	Thiru.T.N.Palanisamy, S/o.Narayanasamy, GEM Chamber Bricks , 2/1, Chinnathadagam, Coimbatore-641108 Cell:9842258233.	GEM Chamber Bricks,Survey No.18/1B, 19/1 & 19/2, Chinnathadagam	17.05.21	Rc.No.777/ Mines/ 2021 Dated: 13.06.2021	1
12	9794/ 2021	J.Jaganathan, S/o.R.Subramaniam, 2/109, Thadagam road, Somayanur post, Nanjundapuram, Coimbatore - 641108	CIVIL Chamber Bricks (JKB) S.F.No.542/2 Chinnathadagam	17.05.21	Rc.No.472/ Mines/ 2021 Dated: 13.06.2021	1
13	9829/ 2021	R.Selvaraj, S/o.Rangeoundar, 2/166A, Mariammankovil street, Chinnathadagam, Coimbatore-641108	MKS Chamber Bricks SF.187/1 Chinnathadagam	12.05.21	Rc.No.698/ Mines/ 2021 Dated: 13.06.2021	1
14	9837/ 2021	Thiru.S.Nagarajan, S/o.SubbaiyaGounder, D.No.4/550B, Ramakrishna Nagar, Palanigoundan Pudhur, K.Vadamadurai, Coimbatore-641017 Cell:99521 66185	NVK Chamber Bricks, S.F.No.492/1 Chinnathadagam	12.05.21	Rc.No.483/ Mines/ 2021 Dated: 13.06.2021	1


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15	9857/ 2021	Thiru.P.Shanmugasundram, S/o.K.Palanisamy, 4/199, North street, Manikuttythottam, Chinnathadagam Coimbatore-641108	PAT Chamber Bricks, SF.35/1B & 39 Chinnathadagam	19.05.21	Rc.No.476/ Mines/ 2021 Dt: 13.06.21	1
16	9867/ 2021	Thiru.R.Sivakumar, S/o.Raman, D.No.1/255, Thadagam Main Road,Chinnathadagam,Coi mbatore - 641108,Cell:9994515050.	SRI KARTHIKEYA Chamber Bricks, Survey No. 446/1 & 492/2, Chinnathadagam.	-	Rc.No.478/ Mines/ 2021-1 Dated: 13.06.2021	1
17	9875/ 2021	D.Devaraj, S/o.Duraisamy, 2/392, 24 Veerapandi main road, Chinnathadagam, Coimbatore-641108	CSD Chamber Bricks, S.F.No.26/1A, 24/1 & 28/1C, Chinnathadagam	12.05.21	Rc.No.479/ Mines/ 2021 Dated: 13.06.2021	1
18	9973/ 2021	Thiru.K.Ganesan, S/o.kaniappan, D.No.33, Perumal Nagar, P&T Colony, Goundanpalayam Coimbatore-641030 Cell:93453 45315	KKG Chamber Bricks S.F.No.533/2 Chinnathadagam	17.05.21	Rc.No.499/ Mines/ 2021 Dated: 13.06.2021	1
19	10084 / 2021	Thiru.Saravanakumar, S/o.Subramaniam, 2/117, Mariammankovilstreet, Chinnathadagam, Coimbatore-641108	Vishnu Chamber Bricks S.F.No.535/1 & 632/B1 Chinnathadagam	19.05.21	Rc.No.507/ Mines/ 2021 Dated: 13.06.2021	1
20	10133 / 2021	Thiru.R.Subash, S/o.Rajendran, JJB Chamber Bricks, 2/400, VeerapandiRaod, Chinnathadagam, Thadagam post, Coimbatore-641108	JJB Chamber Bricks S.F.No.34/1A, 34/1C Chinnathadagam	17.05.21	Rc.No.509/ Mines/ 2021 Dated: 13.06.2021	1
21	10141 / 2021	V.Raju, S/o.N.Venkitasamy, 8/72, J.N.Palayam, Thopampatti Post, Coimbatore-641017 Cell:9364458448	SNT Chamber, Survey No.336, Chinnathadagam	-	Rc.No.692/ Mines/ 2021 Dt: 13.06.21	1
22	10144 / 2021	Thiru.S.Nandhieshkumar, S/o.Sundarrajan, D.No.2/36, MariyammanKovil Street, Chinnathadagam, Coimbatore -641108, Cell: 8838943501.	TMB Chamber Bricks, Survey No. 494/1 & 495/2, Chinnathadagam	-	Rc.No.478/ Mines/ 2021 Dated: 13.06.2021	1

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23	10148 / 2021	Thiru.M.Ramanji, S/o.Manikkam, D.No.27, Thaneer Pandal, Chinnathadagam, Coimbatore -641108, Cell: 9940006077.	MRV Chamber Bricks (VEL Chamber Bricks), Survey No. 469/3 & 470/2, Chinnathadagam	-	Rc.No.513/ Mines/ 2021 Dated: 13.06.2021	1
24	10320 / 2021	Thiru.R.Palanisamy, S/o.R.Rangasamy TPT Chamber Bricks, D.No.4/85, North Street, Chinnathadagam, Coimbatore -641108 Ph.No9894429768.	TPT Chamber Bricks, S.F.No.574/2, 576/A2 Chinnathadagam	19.04.21	Rc.No.573/ Mines/ 2021 Dated: 13.06.2021	1
25	10330 / 2021	Thiru.C.M.Krishnakumar, S/o.N.Mooguragowder, Veerapandipudur Road,Chinnathadagam, Coimbatore-641108 Cell:9360560986.	CMK Chamber Bricks,S.F.No.36/ 1A, Chinnathadagam	04.05.21 & 21.05.21	Rc.No.542/ Mines/ 2021 Dated: 13.06.2021	1
26	10702 / 2021	Thiru.V.Kambaliyappan, S/o.Venkatraman S.F. 3, 5/2 & 6/2 D.no.3/220G, BalajiGarden, Chinnathadagam, Coimbatore-641108 Cell:91595 65663	MSK Chamber Bricks, Survey No.3, 5/2 & 6/2, Chinnathadagam.	17.05.21	Rc.No.555/ Mines/ 2021 Dated: 13.06.2021	1
27	10723 / 2021	Thiru.K.Rajkumar, S/o.Karaiyagounder, 6/200-1, North Street, 22, Nanjundapuram, Chinnathadagam, Coimbatore-641108 Cell:9344855808	MKT Chamber Bricks, Survey No.356, Chinnathadagam	-	Rc.No.546/ Mines/ 2021 Dt: 13.06.21	1
28	10743 / 2021	S.Chandrapraba, W/o.T.V.Selvaraj, 5/171, Thiruvalluvar Nagar, Anaikatti main road.	CSB Chamber Bricks SF.574/1A, 574/1B & 574/1C	17.05.21	Rc.No.608/ Mines/ 2021 Dt: 13.06.21	1
29	10764 / 2021	Thiru.K.Govindaraj, S/o.Kasi (a) Sennan KGS Chamber Bricks, S.F.No.584/2 & 586/2A D.No.2/440, ThiruvalluvarNagar Nanjundapuram, Coimbatore-641108 Cell:9787903201	KGS Chamber bricks Unit - I, Survey No.581/2, Chinnathadagam	17.05.21	Rc.No.535/ Mines/ 2021 Dated: 13.06.2021	1
30	10788 / 2021	Thiru.P.C.Sampathkumar, S/o.Chinnasamy, No.67, Periyannan Nagar, TVS Nagar, Edayarpalayam, Coimbatore - 641025.	CSP Chamber Bricks S.F.no.19/2 Chinnathadagam	17.05.21	Rc.No.552/ Mines/2021 Dated:13.06 .2021	1


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31	10796 / 2021	Thiru.A.Ramesh, S/o.Angannathaver, KTC Chamber bricks, D.No.4/188-C,North Street, Chinnathadagam,Thadaga m Post, Coimbatore-641108 Cell:9994810099	KTC Chamber Bricks (Old Name: SR Chamber Bricks), Survey No.530/3, Chinnathadagam.	17.05.21	Rc.No.532/ Mines/ 2021 Dated: 13.06.2021	1
32	10851 / 2021	M.C.Vijayakumar, S/o Chinnasamy,95, Kumaran Avenue Phase-II, NGGO Colony, K.Vadamathurai, Coimbatore-641025 Cell: 9344837399	Amman Kumar Chamber Bricks, Survey No. 575- B/1,Chinnathadag am.	-	Rc.No.568/ Mines/ 2021 Dated: 13.06.2021	1
33	10964 / 2021	Thiru.P.Ramasubbu, S/o.Pothiraj Naidu D.No.5/381/V1, Viveganandar Street, Kanuvai, Somayampalayam Chinnathadagam, Coimbatore-641108 Cell:99449 34490.	TMT Chamber Bricks S.F.No.575B/1 Chinnathadagam	21.05.21	Rc.No.567/ Mines/ 2021 Dated: 13.06.2021	1
34	10969 / 2021	Thiru.M.Kathirvel Kumar, S/o.Mookappan, TTK Chamber BricksUnit- II,D.No.2/393A, 24,Veerapandi Main Road, Chinnathadagam, Coimbatore-641108 Cell:9965070707.	TTK Chamber Bricks, Survey No.27/2, 37, Chinnathadagam	-	Rc.No.622/ Mines/ 2021 Dated: 13.06.2021	1
35	11058 / 2021	Thiru.M.Ravichandran, S/o.Masthannagowder, D.No.2/90, MarriyammanKovil Street, Chinnathadagam, Coimbatore -641108, Cell: 9345262963.	CMR Chamber Bricks, S.F.No:54/1C and 54/1B Chinnathadagam	-	Rc.No.558/ Mines/ 2021 Dated: 13.06.2021	1
36	11089 / 2021	Thiru.T.Vellingiri, S/o.ThirumurthyMudaliar, KSB Chamber Bricks, Opp. UlavarSanthai, Vadavalli, Coimbatore -641041, Cell: 9361021190.	KSB Chamber Bricks, Survey No. 519/2, 3, 520B/1A, 1B, 3, 521, 522A/1A, 1B, 3, 523B/1A, 1B, 524A/1B, Chinnathadagam	-	Rc.No.618/ Mines/ 2021 Dated: 13.06.2021	1
37	11090 / 2021	Thiru.Sundaramoorthy S/o.Narayanasamy kovilPirivu, Anaikatti Road Chinnathadagam, Coimbatore -641108	SD Gowshik Chamber Bricks, S.F.No.605/1B Chinnathadagm	-	Rc.No.755/ Mines/ 2021 Dated: 13.06.2021	1

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38	11158 / 2021	Thiru.C.N.Muthukumar, S/o.U.Nanjunda Gowder, D.No.2/447, Veerapandi Road,S.F.No.50/1C, CNM Chamber Bricks, Thadagam (Post), Coimbatore -641108, Cell: 9940006077.	CNM Chamber Bricks 50/1C, Chinnathadagam	-	Rc.No.544/ Mines/ 2021 Dated: 13.06.2021	1
39	11245 / 2021	Tmt.J.Sasikala, W/o.Jayaprakash, D.No.5/275, Thiruvalluvar Nagar,Chinnathadagam, Coimbatore -641108, Cell: 9442158444.	JP Chamber Bricks, S.F.No.342/1A,Ch innathadagam.	12.05.21	Rc.No.530/ Mines/ 2021 Dated: 13.06.2021	1
40	11247 / 2021	Thiru.N.Kengan , S/o.Narayanasamy, No.18, Siva Nagar, TVS Nagar Opposite, Edayarpalayam, Coimbatore North, Coimbatore -641025	N.K.S.Chamber Bricks SF.No.7/1 Chinnathadagam	21.05.21	Rc.No.564/ Mines/ 2021 Dated: 13.06.2021	1
41	11253 / 2021	Thiru.M.Kathirvel Kumar, S/o.Mookappan, D.No.2/393A, 24,Veerapandi Main Road.	TTK Chamber Bricks - Unit I S.F.No.602/1, 602/1A	13.05.21	Rc.No.781/ Mines/ 2021 Dt: 13.06.21	1
42	11255 / 2021	Tmt.R.Kanchana, W/o.Ramachandran, D.No.2/402 B Veerapandi Road,Thadagam Post, Chinnathadagam Coimbatore-641108 Cell:9751383766.	PRK Chamber Bricks S.F.No.589/1, 589/4A Chinnathadagam	17.05.21	Rc.No.557/ Mines/ 2021 Dt: 13.06.21	1
43	11262 / 2021	Thiru.K.V.Kumarasamy, S/o.Velappamudaliyar, 1/26, OorGounder street, Maruthapuram(Po),cbe- 641046Cell: 9894785899	New Ragam, S.F.No.572, Chinnathadagam	-	Rc.No.540/ Mines/ 2021 Dated: 13.06.2021	1
44	11286 / 2021	Thiru.C.S.Selvarajan, S/o.Subaiya Gowder, DSP Chamber Bricks, SV Colony, Veerapandi, Thadagam, Coimbatore -641108, Cell: 9585571222	DSP Chamber Bricks, Survey No. 623/1, 624/1B, 625/1B, 49/1 & 49/2, Chinnathadagam.	19.05.21	Rc.No.624/ Mines/ 2021 Dated: 13.06.2021	1
45	11302 / 2021	Thiru.R.Ravichandran, S/o.Ramachandran, D.No.91, Raja Annamalai Road, Saibaba Mission, Coimbatore North, Coimbatore - 641011.	Lakshmi Chamber Bricks (V.B.I), Survey No.14/1A, 1B, 14/2 & 13/3A, 3B, 3C 3D, Chinnathadagam	24.05.21	Rc.No.533/ Mines/ 2021 Dated: 13.06.2021	1

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46	11314 / 2021	Thiru.Jaganathan, S/o.Nanjappagoundar, NKN Chamber Bricks, G.N.Mills Post, Coimbatore - 641029	NKN Chamber Bricks S.F.No.574/2 & 576/2, Chinnathadagam.	19.05.21	Rc.No.556/ Mines/ 2021 Dated: 13.06.2021	1
47	11323 / 2021	S.Arivuchelvan, C/o.ARS Chamber Bricks,Periyathadagam road,Chinnathadagam post,Coimbatore-641108	ARS Chamber Bricks , Survey No. 539/1A, Chinnathadagam.	17.05.21	Rc.No.625/ Mines/ 2021 Dt: 13.06.21	1
48	11324 / 2021	Thiru.R.Palanisamy, S/o.Rangasamy, D.No.4/188-B, North Street,Chinnathadagam, Coimbatore - 641108 Cell:98947 00031	SRI VINAYAGAR Chamber Bricks, S.F.No. 527/1, Chinnathadagam	17.05.21	Rc.No.574/ Mines/ 2021 Dated: 13.06.2021	1
49	11334 / 2021	Tmt.K.Devika, S/o.W/o.Karunakaran D.No.2/5, Ramasamy Pillai Street,Vadavalli, Coimbatore-641041 Cell:98422 21190	SPK Chamber Bricks S.F.No.589/4B1 Chinnathadagam	12.05.21	Rc.No.578/ Mines/ 2021 Dated: 13.06.2021	1
50	11346 / 2021	Thiru.G.Vasudevan, S/o.S.Gunasekaran, 1/277, Bank Street, Chinnathadagam Post, Coimbatore -641108. Cell: 93444 21022	GJ Chamber Bricks, Survey No.530/1, Chinnathadagam.	17.05.21	Rc.No.536/ Mines/ 2021 Dated: 13.06.2021	1
51	11357 / 2021	Thiru.C.M.Rajkumar, S/o.Myilsamy, Sf.No.29/1, 24, Veerapandi Road,Chinnathadagam, Coimbatore-641108 Ph.No.9367758158	CMR Chamber Bricks S.F.No.29/1, 30/2B Chinnathadagam	17.05.21	Rc.No.617/ Mines/ 2021 Dated: 13.06.2021	1
52	11359 / 2021	Thiru.R.Rajan, S/o.Rangasamy Gowder, Puliyamarathottam, Chinnathadagam, Coimbatore-641108	CSR Chamber Bricks SF.No.304 & 306 Chinnathadagam	17.05.21	Rc.No.782/ Mines/ 2021 Dated: 13.06.2021	1
53	11373 / 2021	Thiru.R.Kumar, S/o.Rangasamy, D.No.4/46, North Street, Chinnathadagam Coimbatore-641108 Cell:87370 50505	TKT Chamber Bricks S.F.No.516 Chinnathadagam	13.05.21	Rc.No.566/ Mines/ 2021 Dated: 13.06.2021	1
54	11375 / 2021	Thiru.R.Ashok Kumar, S/o.T.Rangasamy 7/103, Annaillam, Chinnathadagam, Coimbatore -641108.	ASHOK Chamber Bricks, S.F.No.442/2B1 Chinnathadagam	17.05.21	Rc.No.770/ Mines/ 2021 Dated: 13.06.2021	1

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55	11395 / 2021	Thiru.K.Saravanan, S/o.K.N.Krishnan, 2/440, Veerapandi Road, Chinnathadagam, Coimbatore-641108	MVN Bricks S.F.no.88/3 & 87/2 Chinnathadagam	13.05.21	Rc.No.689/ Mines/ 2021 Dt: 13.06.21	1
56	11403 / 2021	Thiru.K.Pandian, S/o.Kaliappan D.No.7/491, Ragavendra Nagar,Nanjundapuram, Coimbatore-641108 Cell:8098978649	SUBAM Chamber Bricks, S.F.No.565/2, Chinnathadagam	17.05.21	Rc.No.528/ Mines/ 2021 Dt: 13.06.21	1
57	11409 / 2021	Tmt.D.Revathi, W/o.R.Baskaran, CRRThottam, Chinnathadagam, Coimbatore- 641108Cell:7904225900	RKT Chamber BricksS.F.No.342/ 2A3 Chinnathadagam	17.05.21	Rc.No.538/ Mines/ 2021 Dt: 13.06.21	1
58	11410 / 2021	S.Chandrapraba, W/o.T.V.Selvaraj, 5/171, Thiruvalluvar Nagar,Anaikatti main road,Chinnathadagam, Coimbatore-641108 Cell:9363261644	CSB Chamber Bricks Unit-I, Survey No. 447A/3, Chinnathadagam	17.05.21	Rc.No.780/ Mines/ 2021 Dt: 13.06.21	1
59	11413 / 2021	Thiru.A.Selvaraj, S/o.K.N.Ayyasamy, 15/32-A,Kondanurpudhur, 24 Veerapndi, Anaikatti North, Coimbatore - 641108, Cell:9842282629	KMB Chamber Bricks, Survey No. 579 & 580, Chinnathadagam.	17.05.21	Rc.No.579/ Mines/ 2021 Dated: 13.06.2021	1
60	11415 / 2021	Thiru.M.Ponnusamy, S/o.MarappaGounder 4/244, North Street, ManikuttyThottam, Chinnathadagam, Coimbatore-641108 Cell:93440 50549	SAT Chamber Bricks S.F.No.439/1A2B Chinnathadagam	-	Rc.No.636/ Mines/ 2021 Dt: 13.06.21	1
61	11417 / 2021	Thiru.M.Karuppusamy, S/o.Marudhaiyagowder, D.No.1/269, Thadagam Main Road, Chinnathadagam, Coimbatore -641108, Cell: 9442158444.	JP Chamber Bricks, S.F.No:342/2A2, Chinnathadagam.	-	Rc.No.529/ Mines/ 2021 Dated: 13.06.2021	1
62	11418 / 2021	Thiru.N.Rajendran, S/o.Balan, D.No.2/525-1, Birinthanavan 1st Street, Thiruvalluvar Nagar, Somaiyanur, Nanjundapuram, Coimbatore -641108, Cell: 9585767913.	TRN Chamber Bricks, S.F.No:172/1B, 173/1A, 49/4 & 12/1 , Chinnathadagam	17.05.21	Rc.No.633/ Mines/ 2021 Dt: 13.06.21	1


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63	11435 / 2021	Thiru.S.Santhoshkumar S/o.soundarrajan TMS Chamber Bricks Chinnathadagam, Coimbatore. Cell:98422 16786	TMS Chamber Bricks , Survey No.5/1 & 6/1, Chinnathadagam	17.05.21	Rc.No.751/ Mines/ 2021 Dt: 13.06.21	1
64	11435 / 2021	Thiru.T.S.Santhoshkumar, S/o.Soundarrajan D.No.2/11, Tank Street, Chinnathadagam Coimbatore-641108 Cell:93666 93677	TMS Chamber Bricks Survey No.618/1A1, 1A2, 619/2A1 & 2A2 Chinnathadagam	-	Rc.No.571/ Mines/ 2021 Dt: 13.06.21	1
65	11449 / 2021	M.Sureshkumar, S/o.Mayilsamy, 3/214, Thada gam Pudur, Chinnathadagam, Coimbatore.	MYIL Chamber Bricks S.F.No.513/1A & 514A/2A Chinnathadagam	13.05.21	Rc.No.630/ Mines/ 2021-1 Dt: 13.06.21	1
66	11449 / 2021	Thiru.M.Sureshkumar, S/o.Mayilsamy,3/214, ThadagamPudur,Chinnath adagam, Coimbatore - 641108 Cell:9364288424	Myil Chamber Bricks Unit II, Survey No. 498/2,Chinnathad agam.	13.05.21	Rc.No.630/ Mines/ 2021 - 2 Dated: 13.06.2021	1
67	11546 / 2021	Thiru.M.Saravanan, S/o.Mariappan, SB Chamberbricks, D.No.420, Gandhi Street, Kanuvai,Chinnathadagam, Coimbatore -641108. Cell:9344292066	SB Chamber Bricks Survey No.529/1, 529/2 Chinnathadagam	-	Rc.No.627/ Mines/ 2021 Dt: 13.06.21	1
68	-	Tmt.A.Easwari, W/o.Arivudainambi, D.No.5/589-B-1 Namitha Garden, Kanuvai, Somayaimpalayam, Coimbatore - 641108.	ASP Chamber Bricks, Survey No.7/1, 6/2, 6/1, 5/1, 5/2 & 13/1A1, Chinnathadagam	21.05.21	Rc.No.539/ Mines/ 2021 Dt: 13.06.21	1
69	-	Thiru.N.Natarajan, S/o.Nanjundagoundar, South street, Chinnathadagam, Coimbatore -641108	TOP Chamber Bricks S.F.No.28/1B Chinnathadagam	-	Rc.No.769/ Mines/ 2021 Dt: 13.06.21	1
70	-	Tmt.SenthilThilagam, W/o.K.C.Jaganathan, AB Chamber Bricks, 1/34,Pappanaickenpalayam, Thadagam Post, Coimbatore-641108.	AB Chamber Bricks, S.F.No.792/1B & 791/1A2 Chinnathadagam	25.05.21	Rc.No.560/ Mines/ 2021 Dt: 13.06.21	1


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71	-	Thiru.R.Mahendran S/o.Rangasamy Gowder, Anaikatti Main road, KovilPirivu, Chinnathadagam Coimbatore -641108. Cell:98436 33225	AVM chamber Bricks S.F.No. 502B/1A Chinnathadagam	-	Rc.No.761/ Mines/ 2021 Dated: 13.06.2021	1
72	-	Thiru.V.Jayaraj, S/o.Veeraiyagounder, JKS Chamber Bricks, Anakatti Main Road, Chinnathadagam, Cell: 9585530216.	JKS Chamber Bricks, S.F.No.502B/1B, Chinnathadagam	-	Rc.No.773/ Mines/ 2021 Dated: 13.06.2021	1
73	-	Thiru.A.Ananthraj, S/o.AngamuthuGounder, 105 Chamber Bricks Peryathadagam Road, Chinnathadagam Coimbatore -641108. Cell:97860 60060	105 Chamber Bricks S.F.No.559/2 Chinnathadagam	-	Rc.No.774/ Mines/ 2021 Dated: 13.06.2021	1
74	-	Tmt.S.Soundammal, W/o. Sabapathy, D.No.14/2, SMR layout, G.N.Mills Post, Coimbatore Cell: 9750306999.	RR Bricks, S.F.No. 2/1 Chinnathadagam	19.05.21	Rc.No.778/ Mines/ 2021 Dated: 13.06.2021	1
75	-	Thiru.K.Govindaraj, S/o.Kasi (a) Sennan D.No.2/440, Thiruvalluvar Nagar Nanjundapuram, Coimbatore-641108 Cell:9787903201	KGS Chamber Bricks, S.F.No.584/2 & 586/2A Chinnathadagam	17.05.21	Rc.No.534/ Mines/ 2021 Dated: 13.06.2021	1
76	-	Thiru.R.Venkatesh, S/o.Rangasamy Naidu, CVR Chamber Bricks Old Bank Street, Chinnathadagam Coimbatore -641108. Cell:94430 58273.	CVR Chamber Bricks, Survey No.338/1, Chinnathadagam	-	Rc.No.760/ Mines/ 2021 Dated: 13.06.2021	1
77	-	Thiru.A.Sivakumar S/o.ArusamyGounder, TKT Chamber Bricks (S.F.No.529/2), AnuvaviKovilPirivu, Chinnathadgam,	TKT Chamber Bricks, Survey No.529/2, Chinnathadagam	-	Rc.No.784/ Mines/ 2021 Dated: 14.06.2021	1
78	-	Thiru.Thennarasu S/o.Natarajan SUN Chamber Bricks KovilPirivu, Chinnathadagam Coimbatore Cell: 93451 02699	SUN Chamber Bricks, Survey No.502B/1B, Chinnathadagam	-	Rc.No.754/ Mines/ 2021 Dated: 13.06.2021	1

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79	-	Thiru.N.Manokaran, S/o.Nanjundagowder, MANJU Chamber Bricks, Old Bank Street, Chinnathadagam, Coimbatore North. Mobile No. 9362949292.	MANJU Bricks, Survey No.309/1A, Chinnathadagam	-	Rc.No.772/ Mines/ 2021 Dated: 13.06.2021	1
80	-	Thiru.Asokkumar, RAMANA Chamber Bricks, ThadagamPudur, Chinnathadagam, Coimbatore North. Mobile No. 9344053155.	RAMANA Chamber Bricks, Survey No.309/1B, Chinnathadagam.	-	Rc.No.771/ Mines/ 2021 Dated: 13.06.2021	1
81	-	Thiru.M.Kathirvelkumar, S/o.N.Mookapan, D.No.2/393A, 24, Veerapandi Road, TTK Chamber Bricks, S.F.No:32/3, 49/3 & 48/1B, Chinnathadagam, Coimbatore -641108, Cell: 9965070707.	TTK Chamber Bricks, Survey No. 32/3, 49/3 & 48/1B, Chinnathadagam.	-	Rc.No.783/ Mines/ 2021 Dated: 13.06.2021	1
82	-	Thiru.G.Bennet Abraham, S/o.G.Gunapal, No.18, Thadagam Road, Kavundampalayam, Coimbatore - 641025. Ph.No.9894722887	Star Chamber Bricks, Survey No.448A/1A, Chinnathadagam	13.05.21	Rc.No.616/ Mines/ 2021 Dated: 13.06.2021	1

Name of the Village : Veerapandi

83	9606/ 2021	Thiru.Sundarraaj, S/o.Karuppanna Gowder, V.K.V.Chamber Bricks I, Somayanur post, Chinnathadagam, Coimbatore - 641108	VKV Chamber Bricks, survey . No.529/1, 2, 3, 530/1A and 530/2B, Veerapandi	24.05.21	Rc.No.456/ Mines/ 2021 Dated: 01.06.2021	4
84	9862/ 2021	Thiru.Mayilsamy, S/o.Palanisamygoundar, 2/390, 24 Veerapandi, Chinnathadagam, Coimbatore - 641108	TSM Chamber Bricks, S.F.No.236/1 & 352, 24 Veerapandi	-	Rc.No.477/ Mines/ 2021 Dated: 13.06.2021	
85	9880/ 2021	Tmt.Eswari, W/o.Krishnasamy, D.No.1/96, 11 Veerapandi, Chinnathadagam, Coimbatore. Cell: 9865845413	APC Chamber Bricks, S.F.No.168/4A, Veerapandi Village	17.05.21	Rc.No.695/ Mines/ 2021 Dated: 13.06.2021	1

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86	9994/ 2021	Tmt.E.Krishnaveni, D/o.Erattaimuthu, KNN Chamber Brick, D.No,2/398, Mariammankovil street, Chinnathadagam, Coimbatore-641108 Cell: 9626649033	KNN Chamber Bricks, S.F.No.34C, Veerapandi.	-	Rc.No.505/ Mines/ 2021 Dt: 13.06.21	1
87	10003 / 2021	Thiru.Kumar, S/o.Palanisamy, New S.K.G Chamber, S.F.No.11/1, 2/382, MariyammanKovil Street, Chinnathadagam, Coimbatore.	New S.K.G Chamber, S.F.No.11/1, Veerapandi.	-	Rc.No.506/ Mines/ 2021 Dated: 13.06.2021	1
88	10139 / 2021	Tmt. Vijayalakshmi, W/o.Muruganandham, KPM Chamber Bricks, 1/172-A, South street, Chinnathadagam, Coimbatore 641108.	KPM Chamber Bricks, Survey No.34B2, Veerapandi.	24.05.21	Rc.No.510/ Mines/ 2021 Dated: 13.06.2021	1
89	10256 / 2021	Thiru.V.G.Kannapiran, S/o.Gopal, 1593-B, Sri Sakthi House, Velandipalayam, Cbe - 641025	Sri Sakthi Bricks S.F.No.42B/2C, 24 Veerapandi	13.05.21	Rc.No.526/ Mines/ 2021 Dated: 13.06.2021	1
90	10327 / 2021	Thiru.C.Selvaraj, S/o. Chinnasamy, MRT Chamber Bricks,3/166, VeerapandiPudur, 24 Veerapandi, Cbe- 641108	MRT Chamber Bricks, S.F.No. 194/2A, Veerapandi.	24.05.21	Rc.No.543/ Mines/ 2021 Dt: 13.06.21	1
91	10332 / 2021	Thiru.P.Velligiri, S/o.Palanisamy, 4/86, North Street, Chinnathadagam, , Coimbatore - 641108	VNS Chamber Bricks S.F.No.82/2B 24 Veerapandi	04.05.21	Rc.No.787/ Mines/ 2021 Dt: 13.06.21	1
92	10383 / 2021	Thiru.M.N.MohammedShafic S/o.A.M.Noor Mohammed, D.No.60-A , Bilal Estate, Lorry Pettai (Back side) South Ukkadam Coimbatore-641001 Cell:99422 60860	SNS Chamber Bricks, Survey No.540/1A1, Veerapandi Village	10.05.21	Rc.No.779/ Mines/ 2021 Dated: 13.06.2021	1
93	10599 / 2021	Thiru.R.Mahendran, S/o.Ramasamy, No.32, Abbas Garden, ChinnaduraiThottam, Thadagam Road, Coimbatore - 641025.	Vasu Chamber Bricks, Survey No.172/1 & 173/1, Veerapandi	24.05.21	Rc.No.736/ Mines/ 2021 Dated: 13.06.2021	1

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94	10698 / 2021	Thiru.R.Sakthivel, S/o.Ramasamy, Tvl.RSV Chamber Bricks, Anaikatti Road, Mangarai, 11.Veerapandi	RSV Chamber Bricks, S.F.No.85/1, 85/2, Veerapandi.	-	Rc.No.569/ Mines/ 2021 Dt: 13.06.21	1
95	10716 / 2021	Thiru.B.Senthil, S/o.Balan, D.No.2/525-1, Birunthavan 1st Street, Thiruvalluvar Nagar, Somaiyanur,, Nanjundapuram, Coimbatore -641108, Cell: 9585767913.	MNK Chamber Brick, S.F.No. 576/2A, Veerapandi	-	Rc.No.549/ Mines/ 2021 Dated: 13.06.2021	1
96	10799 / 2021	Thiru.K.R.Ramakrishnan, S/o.K.R.Ramasamy, KRD Chamber Brick, Door.No.4/4, Murugan Nagar, Kavundampalayam, Coimbatore -641030.	KRD Chamber Bricks, Survey No.157/2C, Veerapandi.	-	Rc.No.610/ Mines/ 2021 Dated: 13.06.2021	1
97	10927 / 2021	Thiru.D.Sathishkumar, S/o.Duraisamy, Tvl.KMT Chamber Bricks, D.No.4/6, North Street, Chinnathadagam, Coimbatore -641108	KMT Chamber Bricks, S.F.no.633, 634, 13 & 14/1, Veerapandi.	-	Rc.No.541/ Mines/ 2021 Dt: 13.06.21	1
98	10940 / 2021	Thiru.G.Krishnamoorthi, S/o.Gopalan, RGK Chamber Brick, D.No.159/8, Thadagam road, Edaiyarpalayam Post, Coimbatore - 641025	RGK Chamber Bricks,S.F.No.143 A/2B & 145A/3A,Veerapa ndi.	17.05.21	Rc.No.531/ Mines/ 2021 Dt: 13.06.21	1
99	10942 /2021	Thiru.D.Kanagaraj, S/o.Dasappagowder, D.No.2/100, MariammanKovil Street, Chinnathadagm, Coimbatore-641108 Cell:93441 23522	SUKI Chamber Bricks, S.F.No.214/1 Veerapandi	17.05.21	Rc.No.559/ Mines/ 2021 Dated: 13.06.2021	1
100	10948 /2021	Tmt.P.Kalamani W/o. Prabhakaran RVS Chamber Bricks 24, VeerapandiPudur Veerapandi Post, Coimbatore - 641108	RVS Chamber Bricks, S.F.No.217/2C, Veerapandi.	17.05.21	Rc.No.740/ Mines/ 2021 Dated: 13.06.2021	1


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101	10981 /2021	Thiru.R.Thangaraj, S/o.Rangasamy TKS Chamber Bricks, D.No.2/468-8, Thiruvalluvar Nagar, Somayanur Coimbatore-641108 Cell:99438 36210.	TKS Chamber Bricks, Survey No.627/2B, Veerapandi.	-	Rc.No.614/ Mines/ 2021 Dated: 15.06.2021	1
102	11018 /2021	Thiru.N.Krishnamoorthy, S/o.Nataraj, D.No.3/310, Dhaliyur, NAM Nagar, Pannimadai Coimbatore-641 017, Cell: 9843755288.	KAVI BRICKS WORKS (Sree Kavi) Chamber Bricks, S.F.No. 633, 634, veerapandi	17.05.21	Rc.No.615/ Mines/ 2021 Dated: 13.06.2021	1
103	11152 / 2021	Thiru.Madhankumar, S/o.Marannan, Tvl.CMM Chamber Bricks, 2/39, MariyammanKovil Street, Chinnathadagam, CBE- 641108	CMM Chamber Bricks S.F.No.236/2 24.Veerapandi	12.05.21	Rc.No.537/ Mines/ 2021 Dated: 13.06.2021	1
104	11266 / 2021	S.Soundaravadivu, W/o. S.Ananthan, 4/17, North Street, Chinnathadagam, Cbe- 641108	RAJ Chamber Bricks, S.F.No.5B, 7B, Veerapandi	17.05.21	Rc.No.623/ Mines/ 2021 Dated: 13.06.2021	1
105	11311 / 2021	Thiru.R.Ponnusamy, S/o.C.Rangasamy, D.No.8/25, Siva Nagar, TVS Nagar, Edayarpalayam, Coimbatore-641108 Cell:9363106033.	VCR Chamber Bricks (PBC), Survey No.376/2A, 2B, Veerapandi.	21.05.21	Rc.No.563/ Mines/ 2021 Dated: 13.06.2021	1
106	11332 / 2021	Thiru.D.Shanmuga Kumaresan, S/o.R.Duraisamy, 4/127-1, Ramanathapuram, Nanjundapuram, Coimbatore -641108.	ASK Chamber Bricks, Survey No. 631/2 & 632/2B1, Veerapandi.	-	Rc.No.591/ Mines/ 2021 Dated: 13.06.2021	1
107	11355 / 2021	Thiru.R.Poovendrakumar, S/o.Rangasamy, MRP Chamber Bricks, D.No.4/189, North Street, Chinnathadagam, Coimbatore-641108 Cell:9787588998.	MRP Chamber Bricks, S.F.No.220, 221/3, Veerapandi	17.05.21	Rc.No.738/ Mines/ 2021 Dated: 13.06.2021	1
108	11365 / 2021	Tmt.J.Sanathi, W/o.G.P.Chandrasekar, Tvl.Anjaneya Chamber Bricks, Anaikatti Road, 11.Veerapandi	Anjaneya Chamber Bricks, S.F.No. 8A3 & 8B3, Veerapandi.	-	Rc.No.757/ Mines/ 2021 Dated: 13.06.2021	1


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109	11368 / 2021	Thiru.T.S.Venkatraj, S/o.Sree Ranga Chettiar, 3/280 Y7, Sowdambiga Nagar, Thanneer Pandal, Chinnathadagam, CBE- 641108 Cell : 9363244466.	TNS Chamber Bricks, S.F.No.608/1, 608/2, 610/1A, & 610/1B, 24 veerapandi.	17.05.21	Rc.No.565/ Mines/ 2021 Dated: 13.06.2021	1
110	11383 / 2021	Thiru.R.Karthick, S/o. Rajappan, 3/84, Tvl.LNT Chamber, Veerapandi Chinnathadagam, cbe - 641 108	LNT Chamber Bricks, S.F.No.35 24 Veerapandi	17.05.21	Rc.No.756/ Mines/ 2021 Dt: 13.06.21	1
111	11391 / 2021	Thiru.K.Rajan, Yamuna Chamber Bricks, D.No.1/11, Nanjappan Street, Maruthapuram, BU Post, Coimbatore-641046.	Yamuna Chamber Bricks, Survey No. 532/2B & 533/1, Veerapandi.	-	Rc.No.748/ Mines/ 2021 Dated: 13.06.2021	2
112	11405 / 2021	Thiru.Sivasakthivel, S/o.Jayabal, JBW Chamber Bricks, Veerapandipudur, 11.Veerapandi	JBW Chamber Bricks, S.F.No.215/1B, Veerapandi.	24.05.21	Rc.No.730/ Mines/ 2021 Dated: 13.06.2021	1
113	11407 / 2021	Thiru.R.Saravanakumar/ Lessee SKT Chamber Bricks D.No.6/62, North street, 22, Nanjundapuram, Thadgam, Coimbatore-641108 Cell.8098508384 Thiru.P.krishnasamy/ Land Owner S/o. Perumal Goundar, D.No.3/10, East street Veerapandipudur, Chinnathadagam, Coimbatore - 641108	SKT Chamber Bricks,S.F.No.247 /1 & 250/1, Veerapandi	17.05.21	Rc.No.547/ Mines/ 2021 Dt: 13.06.21	1
114	11408 / 2021	Thiru.N.Natarajan, S/o.T.Nanjundagoudar, D.No.3/133, 24 Veerapandi, Chinnathadagam Coimbatore - 641 108	NMS Chamber Bricks, S.F.No.166/1C, Veerapandi	17.05.21	Rc.No.732/ Mines/ 2021 Dated: 13.06.2021	1
115	11411 / 2021	Thiru.R.Raghunadhasamy, S/o.Ramasamy BMT Chamber Bricks (S.F.No.85/3A2)D.No.2/110- 11A, Sree Sai Nagar, Pannimadai, Coimbatore. Cell:94882 04733	BMT Chamber Bricks, Survey No.85/3A2, Veerapandi.	17.05.21	Rc.No.634/ Mines/ 2021-1 Dt: 13.06.21	1

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116	11412 / 2021	Thiru.D.Saravanankumar, S/o. Duraisamy, 6/129 Dhaliyur, Pannimadai, Cbe - 641017	Kavi Chamber Bricks, S.F. No.234/1, 233/1, 24,Veerapandi.	-	Rc.No.788/ Mines/ 2021 Dated: 13.06.2021	
117	11424 / 2021	Thiru.Sathyamoorthi, S/o. K.K.Maruthachalam, Tvl.SGK Chamber Bricks, 1, Bharathi nagar, Velandipalayam, Ediyarpalayam, CBE - 641025	SGK Chamber Bricks, S.F.No.168, 164 & 275/1, 24.Veerapandi.	24.05.21	Rc.No.721/ Mines/ 2021 Dated: 13.06.2021	1
118	11472 / 2021	Thiru.P.Krishnasamy, S/o.A.Ponnusamy, Power Bricks, D.No.3/8, 24, VeerpandiPudur, Chinnathadagam, Coimbatore - 641108.	Power Chamber Bricks, S.F.No.249/1B and 249/1C, Veerapandi.	17.05.21	Rc.No.575/ Mines/ 2021 Dated: 13.06.2021	1
119	11557 / 2021	Thiru.M.Natarajan S/o.Moonguragowder, D.No.3/112, VeerapandiPudur Coimbatore -641108.	NTR Chamber Bricks, Survey No. 214/2A & 215/1A,	19.05.21	Rc.No.554/ Mines/ 2021 Dated: 13.06.2021	1
120	11939 / 2021	Thiru.B.Jagadesh, S/o.Balasubramaniam, D.No.14/5A, Thiruvalluvar Street, SMPalayam, GN Mills, Coimbatore.	Nithya Chamber Bricks S.F.No.936 Veerapandi Village	24.05.21	Rc.No.553/ Mines/ 2021 Dated: 13.06.2021	1
121	-	Thiru.Sampathkumar, TVS Chamber Bricks, Mangarai Road, 11, Veerapandi, Coimbatore. Ph: 90470 11490	TVS Chamber Bricks, S.F.No.189, 190 & 193/2, Veerapandi	-	Rc.No.498/ Mines/ 2021 Dt: 13.06.21	1
122	-	Thiru.Saravanakumar, Sriram Chamber Bricks, VeerapandiPirivu, Veerapandi Village, Coimbatore - 641108	Sri Ram Chamber Bricks , S.F.No.36/4, Veerapandi.	-	Rc.No.749/ Mines/ 2021 Dt: 13.06.21	1
123	-	Tmt.Poongodi, W/o.Ponnusamy, SMT Chamber Bricks, 11.Veerapandi, Coimbatore.	SMT Chamber Bricks S.F.No.157/1A Veerapandi	-	Rc.No.723/ Mines/ 2021 Dt: 13.06.21	1
124	-	Thiru.Rajkumar, S/o.Selvaraj, Tvl. KRG Chamber Bricks, , Veerapandipudur, Veerapandi, Coimbatore - 641108	KRG Chamber Bricks S.F.No.173/1,169 Veerapandi Village.	-	Rc.No.737/ Mines/ 2021 Dt: 13.06.21	1


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125	-	Thiru.P.Puviyarasu, S/o.Palanisamy Puvi Bricks, Kandivazhi, Anaikatti Road.	Puvi Bricks, S.F.No.744/1 Veerapandi	-	Rc.No.753/ Mines/ 2021 Dt: 13.06.21	1
126	-	Thiru.G.Rajamani, S/o.K.Gopal, ABT Chamber Bricks, Veerapandipudur, 11, Veerapandi, Coimbatore	ABT Chamber Bricks S.F.No.231/2 Veerapandi	-	Rc.No.726/ Mines/ 2021 Dated: 13.06.2021	1
127	-	Thiru.D.Gunasekaran, S/o.Dhamocharan, 28, Siva nagar, TVS Nagar West, Ediyarpalayam, CBE - 641025	ACC Chamber Bricks S.F.no.1020/4, 2A & 2B 24.Veerapandi	24.05.21	Rc.No.551/ Mines/ 2021 Dated: 13.06.2021	1
128	-	Thiru.S.Srinivasan, S/o.shanmugam,A1 Chamber Bricks, Anaikatti Road, Veerapandi,Coimbatore	A1 Chamber Bricks,S.F.No.70/ 1A1Veerapandi	-	Rc.No.750/ Mines/ 2021 Dated: 13.06.2021	1
129	-	Thiru.K.Rajendran, S/o.A.Krishanasamy, 5A,K.K.Pudur, Velandipalayam, CBE - 641025	Kumar Bricks S.F.No.946/1A1 24.Veerapandi	28.04.21	Rc.No.758/ Mines/ 2021 Dated: 13.06.2021	1
130	-	Thiru.M.Hariprakash, S/o.N.Mohan, D.No.136, Ganga garden, SamyIyer new street, Coimbatore -641001. Cell:9842285866.	Veerapandi Village -Survey No. 800-A - Ganga Brick Works	-	Rc.No.739/ Mines/ 2021 Dated: 13.06.2021	1
131	-	Thiru.K.Ganesan, S/o.kaniappan, KKG Chamber Bricks Perumal Nagar,P&T Colony, Goundanpalayam Coimbatore-641030 Cell:93453 45315.	KKG Chamber Bricks, Survey No.632/1A,632/1 B & 616/2, Veerapandi.	-	Rc.No.785/ Mines/ 2021 Dated: 14.06.2021	1
132	-	Thiru.S.Surendiran, S/o.R.Subbaiyan, NCC Chamber Bricks, Aarnattukadu, Anaikatti Road, Coimbatore. Cell:75399 19390	NCC Chamber Bricks, Survey No.1026,Veerapan di.	-	Rc.No.752/ Mines/ 2021 Dated: 13.06.2021	1
133	-	Thiru.R.Krishnasamy, S/o.RamanUdayar, RAK Chamber Bricks, Veerapandipudur, 11, Veerapandi.	RAK Chamber Bricks, S.F.No.162/2, Veerapandi.	-	Rc.No.720/ Mines/ 2021 Dated: 13.06.2021	1


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134	-	Thiru.Nanjan, S/o.Mannan, MS Bricks, Mangarai, 11- Veerapandi, 9751935948.	MS Bricks, Survey No.381, Veerapandi.	-	Rc.No.759/ Mines/ 2021 Dated: 13.06.2021	1
135	9847/ 2021	Tmt.E.Krishnaveni, D/o.Irraitaimuthu, No.34C, Veerapandipirivu, Chinnathadagam, Coimbatore-641108 Cell: 9626649033	SKK Chamber Bricks, S.F.No. 210, Veerapandi.	-	Rc.No.734/ Mines/ 2021 Dated: 13.06.2021	1
136	-	Thiru.S.Ranganathan, S/o.Siddanaidu, D.No.27/2, NavaIndia, Peelamedu, Coimbatore. Cell: 9842223229.	RCC Chamber Bricks, Survey No. 876/1 & 876/2, Veerapandi.	-	Rc.No.545/ Mines/ 2021 Dated: 13.06.2021	1
Name of the Village: Nanjundapuram						
137	9726/ 2021	Thiru.G.Vinodkumar, S/o.J.V.Gopal, 5/325, Sri murugan nagar, K.Vadamadurai post, Coimbatore.	SNT Chamber Bricks S.F.no.47/1, 47/2 Nanjundapuram.	17.05.21	Rc.No.511 / Mines/ 2021 Dt: 13.06.21	1
138	9738/ 2021	Thiru.K.C.Jaganathan, S/O.Chinnasamy Gounder, 1/40, Somayanur Post, Chinnathadagam via, Coimbatore-641108 Cell:93642 42442	JB Chamber Bricks S.F.No.824/1 Nanjundapuram	25.05.21	Rc.No.486 / Mines/ 2021 Dated: 13.06.202 1	1
139	9741/ 2021	Thiru.A.Narayanasamy, S/o.C.Abbu Naidu, old no.1137, New No.490, Thadagam road, R.S.Puram, Coimbatore-641002, Cell: 9344691900	LBI Chamber, Survey No. 286/1, 286/2 & 382/5, Nanjundapuram	17.05.21	Rc.No.485/ Mines/ 2021 Dt: 13.06.21	1
140	9748/ 2021	Thiru.N.K.Chandramohan, S/o.N.C.Kandasamy, 6/242, 22 Nanjundapuram, ChinnaThadagam, Coimbatore.	NCK Bricks S.F.No.57/1A3A 09.Nanjundapura m	17.05.21	Rc.No.463/ Mines/ 2021 Dated: 13.06.2021	1
141	9748/ 2021	Thiru.C.Arunkumar, D.No.43, Mousuvanna Street, Erode - 638001. Ph.No.9994011117	INCA Bricks S.F.No.59 09.Nanjundapura m	15.05.21	Rc.No.765/ Mines/ 2021 Dated: 13.06.2021	1

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142	9768/ 2021	Thiru.S.Pachaimuthu, S/o.P.Solaimuthu, 555/1, Ganesh Nagar Extension,Gandhi Nagar, G.N.Mills (Post), Coimbatore - 641029.	SPM Bricks S.F.No.68/1 09.Nanjundapura m	17.05.21	Rc.No.473/ Mines/ 2021 Dated: 13.06.2021	1
143	9781/ 2021	Thiru.P.Subramaniam, S/o.R.N.Palanisamy, Ramanathapuram, Chinnathadagam Post, Coimbatore-641108 Cell:93631 22666	INDU Chamber Bricks - Unit I, Survey No.206/2B2, Nanjundapuram.	17.05.21	Rc.No.469/ Mines/ 2021 Dt: 13.06.21	1
144	9800/ 2021	Thiru.M.Ravi, S/o.MaruthappaGounder, NEW VMT Chamber Bricks, Nanjundapuram, Chinnathadagam, Coimbatore-641108 Cell:93448 55403	NEW VMT Chamber Bricks, Survey No.65/4 & 69/4, Nanjundapuram.	17.05.21	Rc.No.767/ Mines/ 2021 Dt: 13.06.21	1
145	9800/ 2021	Thiru.M.Ravi, S/o.MaruthappaGounder, VMT Chamber Bricks, S.F.No.117 & 118/1A Nanjundapuram, Chinnathadagam, Coimbatore. Cell:93448 55403	VMT Chamber Bricks, Survey No.117 & 118/1A, Nanjundapuram.	17.05.21	Rc.No.461/ Mines/ 2021 Dt: 13.06.21	1
146	9805/ 2021	Thiru.P.Mohanraajan, S/O.R.N.Palanisamy, RNP Chamber Bricks, 4/50, Ramanathapuram, Chinnathadagam Post, Coimbatore-641108 Cell:93605 92459	RNP Chamber Bricks S.F.No.205 Nanjundapuram	17.05.21	Rc.No.693/ Mines/ 2021 Dated: 13.06.2021	1
147	9841/ 2021	Thiru.V.Sampathkumar, S/o.C.Velumani, D.No.6, Ambal Nagar, Manikarampalayam, Ganapathy Post, Coimbatore -641006. Mobile No.9842215838	CVS Bricks, Survey No.254, Nanjundapuram.	17.05.21	Rc.No.482/ Mines/ 2021 Dt: 13.06.21	1
148	9851/ 2021	Thiru.G.Mohankumar, S/o.J.V.Gopal, MVN Chamber Bricks, 5/325, Sri murugannagar, K.Vadamadurai Post, Cbe - 641017	MVN Chamber Bricks, S.F.No.47/4A, Nanjundapuram.	17.05.21	Rc.No.481/ Mines/ 2021 Dt: 13.06.21	1


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149	10571 / 2021	Thiru.P.Rangasamy S/o.Ponnusamy Gowder, MSK Chamber Bricks 128/1, Nanjundapuram Coimbatore -641108. Cell:99445 56899	MSK Chamber Bricks, Survey No.128/1, Nanjundapuram.	-	Rc.No.762/ Mines/ 2021 Dt: 13.06.21	
150	11232 / 2021	Thiru.N.K.Mahesh , S/o.Karuppakonar, 18/340-A, Annaiamirthananthakonar, TVS Nagar, Coimbatore.	MKM Chamber Bricks S.F.No. 793/1 Nanjundapuram	19.05.21	Rc.No.576/ Mines/ 2021 Dated: 13.06.2021	1
151	11432 / 2021	Tmt.K.Rukmani, W/o.N.C.Kandasamy, Tvl.Chandru Chamber Bricks, 6/242, 22 Nanjundapuram, Coimbatore.	Chandru Chamber Bricks S.F.No.58/1A Nanjundapuram Coimbatore North Taluk	17.05.21	Rc.No.548/ Mines/ 2021 Dt: 13.06.21	1
152	-	Tmt.N.Premalatha, W/o.Nandagopal, CNA Chamber Bricks, S.F.No.288/1 & 288/2, Nanjundapuram Coimbatore, Cell-99449 36703.	CNA Chamber Bricks S.F.No.288/1 & 288/2 Nanjundapuram	-	Rc.No.709/ Mines/ 2021 Dated: 13.06.2021	1
153	-	Thiru.S.Manojkumar, S/o.Subramaniam, SAKTHI Chamber Bricks, Varappalayam Road, Nanjundapuram Coimbatore, Cell-86082 88888	SAKTHI Chamber Bricks S.F.No.582/1B Nanjundapuram	-	Rc.No.764/ Mines/ 2021 Dated: 13.06.2021	1
154	-	Thiru.R.Palanisamy,KNK Chamber Bricks, S.F.No.287,Nanjundapuram, Coimbatore North. Cell. 98422 49476.	KNK Chamber Bricks, Survey No.287, Nanjundapuram.	-	Rc.No.763/ Mines/ 2021 Dated: 16.06.2021	1
155	-	Thiru.V.Gunasekaran, S/o.C.M.Vellingiri TVT (old APS) Chamber Bricks (S.F.No.46/1), D.No.5/6, North Street, Chinnathadgam, Cbe-108 Cell:94439 34034.	TVT (Old APS) Chamber Bricks, Survey No.46/1, Nanjundapuram.	17.05.21	Rc.No.597/ Mines/ 2021 Dated: 13.06.2021	1
Name of the Village: Somayampalayam						
156	9745/ 2021	Thiru.A.Yuvaraj, S/o.K.RArumugam, ABW Chamber Bricks , S.F.No.451/1 & 452/1B, kavundampalayam, Coimbatore - 641030, Cell: 9842238122.	ABW Chamber Bricks, Survey No. 451/1 & 452/1B , Somayampalayam.	-	Rc.No.460/ Mines/ 2021 Dt: 13.06.21	1

157	9960/ 2021	Thiru.K.J.Mohammed Ali , S/o.Jeyeni, No.3/656, Yamuna nagar, Somayampalayam, Coimbatore -641108, Cell: 9442603162.	CCW Chamber Bricks, Survey No. 485/3C ,Somayampalayam	21.05.21	Rc.No.704/ Mines/ 2021 Dated: 13.06.2021	1
158	9963/ 2021	Tmt.R.Subbulakshmi, W/o.Ramalingam, SKS Chamber Bricks, 4/24, Kalappanaickenpalayam, Somayampalayam, Coimbatore - 641108	SKS Chamber Bricks, Survey No. 422/2A, 422/2B, Somayampalayam	21.05.21	Rc.No.497/ Mines/ 2021 Dt: 13.06.21	1
159	9965/ 2021	Thiru.K.Chinnasamy, S/o.KalikuttyGounder, TVS Chamber Bricks, 5/1, Kalappanaicken palayam, Somayam palayam, Cbe -108.	TVS Chamber Bricks S.F.No.422/1A2 Somayampalayam	-	Rc.No.498/ Mines/ 2021-1 Dt: 13.06.21	1
160	9975/ 2021	Thiru.R.Subramaiam, S/o.RamukuttiGounder, KRS Chamber Bricks, 4/1-A, Kalappanaickenpalayam, Kanuvai, Somayampalayam, Coimbatore - 641108.	KRS Chamber Bricks, Survey No.467/1, 2A, Somayampalayam.	21.05.21	Rc.No.501/ Mines/ 2021 Dated: 13.06.2021	1
161	9976/ 2021	Thiru.P.Subramaniam, S/o.Pazhanigownder, No.259, Kanuvai, Somayampalayam, Coimbatore -641108	RANI Bricks S.F.No.311/1 & 312/1 Somayampalayam	21.05.21	Rc.No.502/ Mines/ 2021 Dated: 13.06.2021	1
162	9978/ 2021	Thiru.N.Ponnusamy, S/O.Nanjukutty Gownder, 4/117, Vadavalli Road Yamuna Nagar, Somayampalayam Coimbatore-641108 Cell:93448 30321.	Vani Bricks S.F.No. 490/3B Somayampalayam	21.05.21	Rc.No.503/ Mines/ 2021 Dated: 13.06.2021	1
163	-	Thiru.K.R.Rangasamy, KRR Chamber Bricks, Near Together Mill, Kallapanaickenpalayam, Somayampalayam	KRR Chamber Bricks, S.F.No.474/1A Somayampalayam	-	Rc.No.688/ Mines/ 2021 Dt: 13.06.21	1
164	-	Thiru.S.Rajappan, S/o.Subramaniam, No.4/119/A, Kalappanaickenpalayam, Somayampalayam, Coimbatore -641108.	New Rani Chamber Bricks, Survey No. 450/1A, Somayampalayam.	21.05.21	Rc.No.500/ Mines/ 2021 Dated: 13.06.2021	1


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165	-	Thiru.S.Sathish Kumar, S/o.Sampath, D.No.1/4, Kallappanaicken palayam, Somayampalayam, Coimbatore -641108, Cell:9952104422.	TVS Traders, Survey No. 427/1C, Somayampalayam.	-	Rc.No.504/ Mines/ 2021 Dated: 13.06.2021	1
156	9745/ 2021	Thiru.A.Yuvaraj, S/o.K.RArumugam, ABW Chamber Bricks , S.F.No.451/1 & 452/1B, kavundampalayam, Coimbatore - 641030, Cell: 9842238122.	ABW Chamber Bricks, Survey No. 451/1 & 452/1B , Somayampalayam.	-	Rc.No.460/ Mines/ 2021 Dt: 13.06.21	1
157	9960/ 2021	Thiru.K.J.Mohammed Ali , S/o.Jeyeni, No.3/656, Yamuna nagar, Somayampalayam, Coimbatore -641108, Cell: 9442603162.	CCW Chamber Bricks, Survey No. 485/3C ,Somayampalayam	21.05.21	Rc.No.704/ Mines/ 2021 Dated: 13.06.2021	1
158	9963/ 2021	Tmt.R.Subbulakshmi, W/o.Ramalingam, SKS Chamber Bricks, 4/24, Kalappanaicken palayam, Somayampalayam, Coimbatore - 641108	SKS Chamber Bricks, Survey No. 422/2A, 422/2B, Somayampalayam	21.05.21	Rc.No.497/ Mines/ 2021 Dt: 13.06.21	1
159	9965/ 2021	Thiru.K.Chinnasamy, S/o.KalikuttyGounder, TVS Chamber Bricks, 5/1, Kalappanaicken palayam, Somayampalayam, Coimbatore - 641108.	TVS Chamber Bricks S.F.No.422/1A2 Somayampalayam	-	Rc.No.498/ Mines/ 2021-1 Dt: 13.06.21	1
160	9975/ 2021	Thiru.R.Subramaiam, S/o.RamukuttiGounder, KRS Chamber Bricks, 4/1-A, Kalappanaicken Palayam, Kanuvai, Somayampalayam, Coimbatore - 641108.	KRS Chamber Bricks, Survey No.467/1, 2A, Somayampalayam.	21.05.21	Rc.No.501/ Mines/ 2021 Dated: 13.06.2021	1
161	9976/ 2021	Thiru.P.Subramaniam, S/o.Pazhanigownder, No.259, Kanuvai, Somayampalayam, Coimbatore -641108	RANI Bricks S.F.No.311/1 & 312/1 Somayampalayam Coimbatore North Taluk	21.05.21	Rc.No.502/ Mines/ 2021 Dated: 13.06.2021	1

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162	9978/ 2021	Thiru.N.Ponnusamy, S/O.Nanjukutty Gownder, 4/117, Vadavalli Road Yamuna Nagar, Somayampalayam Coimbatore-641108 Cell:93448 30321.	Vani Bricks S.F.No. 490/3B Somayampalayam	21.05.21	Rc.No.503/ Mines/ 2021 Dated: 13.06.2021	1
163	-	Thiru.K.R.Rangasamy, Near Together Mill, Kallapanaickenpalayam, Somayampalayam	KRR Chamber Bricks, S.F.No.474/1A Somayampalayam	-	Rc.No.688/ Mines/ 2021 Dt: 13.06.21	1
164	-	Thiru.S.Rajappan,S/o.Subr amianiam,No.4/119/A, Kalappanaickenpalayam,So mayampalayam, Coimbatore -641108.	New Rani Chamber Bricks, Survey No. 450/1A, Somayampalayam.	21.05.21	Rc.No.500/ Mines/ 2021 Dated: 13.06.2021	1
165	-	Thiru.S.Sathish Kumar, S/o.Sampath, D.No.1/4, Kallapanaickenpalayam, Somayampalayam, Coimbatore -641108, Cell:9952104422.	TVS Traders, Survey No. 427/1C, Somayampalayam.	-	Rc.No.504/ Mines/ 2021 Dated: 13.06.2021	1

Name of the Village:Pannimadai

166	9786/ 2021	Thiru.K.Ramachandran, S/o.Krishnasamy, No.3/161,Pakkumarathotta m, Pannimadai, Cell: 9842285845	Devi Bricks, Survey No.209/1A, 210/1 & 212/1 ,Pannimadai.	13.05.21	Rc.No.470/ Mines/ 2021 Dt: 13.06.21	1
167	11381 / 2021	Thiru.D.Saravanankumar, S/o. Duraisamy, 6/129 Dhaliyur, Pannimadai, Cbe - 641017, Cell: 9787668888.	Kavi Chamber Bricks S.F. No.385 Pannimadai	-	Rc.No.593/ Mines/ 2021 Dated: 13.06.2021	1
168	11509 / 2021	Thiru.R.Mageswaran, S/o.Ramasamy, No.6/280, Thaliyur, Pannimadai, Coimbatore -641017, Cell: 9751060020.	MPS Bricks, Survey No.381/1B & 383/1D, Pannimadai.	17.05.21	Rc.No.628/ Mines/ 2021 Dated: 13.06.2021	1
169	-	Thiru.K.Devaraj, S/o.Karuppanakonar, Pannimadai, Coimbatore North.	PSK Bricks, S.F.No.272/1, Pannimadai.	-	Rc.No.707/ Mines/ 2021 Dated: 13.06.2021	1


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170	-	Thiru.S.Kannan, S/o.Sundaram, Pannimadai, Coimbatore -641017, Cell: 9994602444.	MSV Chamber Bricks, Survey No.273, Pannimadai.	-	Rc.No.706/ Mines/ 2021 Dated: 13.06.2021	1.
171	-	Thiru.C.Murugesan, SMP Chamber Bricks, Pannimadai, Coimbatore North,Cell: 9443359101.	SMP Chamber Bricks, Survey No.513/1, 514/1 & 514/2, Pannimadai.	-	Rc.No.716/ Mines/ 2021 Dated: 13.06.2021	1
172	-	Thiru.Maruthachalam, S/o.Kuttyagounder, Pannimadai, Cell: 9360722022.	PSM Chamber Bricks, Survey No.482/1A & 482/2	-	Rc.No.717/ Mines/ 2021 Dated: 13.06.2021	1

14) It is submitted that, in the order passed by the District Collector, Coimbatore dated 13.06.2021, the provision for appeal has also been provided to the petitioners/ brick kiln owners to appeal before the Director of Geology and Mining, Guindy, Chennai-32 within 30 days from the date of communication of the order as per sub-rule(2) of rule 36- C of Tamil Nadu Minor Mineral Concession Rules, 1959.

15) It is further submitted that the process of assessment of the quantum of brick earth unlawfully stored in brick kiln units is not possible with available manpower, since the assessment area is wide range (approximately 50 square kilometer) and all the brick kilns were scatteredly situated. Hence it was already requested by the District Collector to the Director of Geology and Mining, Chennai vide Rc.650/Mines/2020 dated 08.04.2021 that an Expert Committee along with latest equipment may be deputed for assessing the quantum of brick earth unlawfully stored in the above brick kiln units.

16) It is submitted that in this regard the Hon'ble National Green Tribunal, Southern Zone, Chennai has ordered that to ascertain the real nature of the things going on in Thadagam valley and area and how this activities are being regulated, the Tribunal has ordered to appoint a joint committee comprising of (1) The District Collector, Coimbatore District (2) a senior Officer from the Tamil Nadu state Environment Impact Assessment Authority (TNSEIAA), designated by its Chairman (3) a Senior Officer from Tamil Nadu Pollution Control Board (TNPCB) Designated by its Chairman (4) a Senior officer from Department of geology and Mining deputed by its Commissioner to inspect the area in question and submit a factual as well as action taken report, if there is any violation found.


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17) It is further submitted that the above committee was directed to submit the report to this Tribunal on or before 16.07.2021 by e-filing in the form of Searchable PDF/OCR supportable PDF and not in the form Image PDF along with necessary hard copies to be produced as per Rules.

18) It is further submitted that, since the Department of Geology and Mining is nodal agency for coordination and for proving necessary logistics for this purpose, the Tamil Nadu State Environmental Impact Assessment Authority (TNSEIAA) and the Chairman. Tamil Nadu Pollution Control Board (TNPCB) were requested by the Director of Geology and mining vide Rc.No.681/MM1/2021 dated 05.07.2021 to nominate an officer from their departments as a member in the joint committee for conducting field inspection.

In the view of above reasons, it is humbly prayed that the Hon'ble Tribunal may be pleased to accept the status report and allow filing the joint committee report before the National Green Tribunal, Chennai (SZ) based on final orders in Writ petition Nos.27356 of 2019 and 28475 of 2019 pending before the Hon'ble First Bench of Madras High Court, Chennai.

BEFORE ME


DISTRICT COLLECTOR
COIMBATORE


ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

VERIFICATION

Tmt.P.S.Leela Alex B.E, Wife of ~~----- Alex Jagadeep Raja -----~~,
Religion ~~----- Christian -----~~, aged ~~35~~ years, residing at -----
----- Coimbatore,
working as District Revenue Officer, Coimbatore District do hereby
verify that the contents of above report are true to the best of my
Knowledge through records.

Verified at Coimbatore on this 15 day of July 2021


**DISTRICT COLLECTOR
COIMBATORE**


**ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.**